

>

Title : Increasing incidents of honour killings in the country.

SHRI M.B. RAJESH (PALAKKAD): Sir, I would like to invite the attention of this Government to a serious situation arising out of increasing incidents of honour killings.

Such acts of violence have become a recurring phenomenon in various parts of the country especially in Haryana. In the latest incident, a married youth was brutally murdered on the orders of Khap panchayat. That incident took place in front of the police men who were sent for his protection and also in front of the court's warrant officer. Such types of incidents have been taking place regularly in various parts of the country especially Haryana. The State Government and the Central Government remain silent spectators to this kind of a situation.

I would like to urge upon the Government to take stringent action to prevent such types of atrocities. It is indeed a shame that youngsters in our country are being denied their constitutional right to self-choice marriages. So, the Government should bring the culprits to justice. Given the serious nature and circumstances of these crimes, the Central Government should formulate a special law to deal with honour killings. Thank you.

SHRI P. KARUNAKARAN (KASARGOD): I associate with what Shri Rajesh said just now.